

CENTRAL ADMINISTRATIVE TRIBUNAL:
ERNAKULAM BENCH

O.A.No.562/98

Monday this the 15th day of June, 1998.

CORAM

HON'BLEMR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

P. Leelavathi, Pilavuty House,
Karaparambu PO, Calicut-10
now working as Postman, Civil Station,
Head Post Office, Calicut.20.

...Applicant

(By advocate Mr. Johnson Manayani (rep.))

Vs.

1. Union of India, represented by
Secretary to Government, Department of
Posts, Central Secretariat, New Delhi.

2. Director General of Posts and
Telegraphs, Department of Posts,
New Delhi.

3. Senior Superintendent of Post Offices,
Calicut Division, Calicut.2.

4. Senior Divisional Inspector (Postal)
West Hill PO, Calicut.5.

5. Post Master General,
Northern Region, Calicut. Respondents

(By Advocate Mr.T.M.Nellimootil (rep.))

The application having been heard on 15.6.98 the Tribunal
on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Learned counsel for the applicant seeks permission to
withdraw this application with liberty to the applicant to
take up the matter further with the departmental
authorities. Liberty is granted and the application is
dismissed as withdrawn. No costs.

Dated 15th June, 1998.

S.K. GHOSAL
ADMINISTRATIVE MEMBER

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A.V. HARIDASAN
VICE CHAIRMAN